

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

17.

IA-1612/2024 in C.P.(IB)/389(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES:

Aurum Commercials LLP

Vs.

Spenta Enclave Private Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Vidit Divya Kumat, Ld. Counsel for the Applicant present.
Mr. Rajesh Jhunjunwala, Resolution Professional present in person (VC).
2. List this matter before regular Bench on 17.04.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)